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Title: Need to allocate power to Orissa from Central Pool.

SHRI B. MAHTAB (CUTTACK): In the year 2001 on persuasion of Ministry of Power, the State of Orissa surrendered 700 MW from its share allocation of the Central Sector generating stations with the understanding that it will be restored as and when the State would need it. Out of the surrendered share allocation of 700 MW only 200 MW has been restored in the meantime leaving a balance of 500 MW of restoration.

At present Orissa is facing a serious critical power deficit situation due to abnormal monsoon resulting in low reservoir level in hydro power stations. Besides, the thermal power stations are not able to deliver their full potential due to various factors viz., non-availability of coal, outages in NTPC, Talcher Unit and IB thermal Stations. The deficit of power in the State has gone to the extent of 500 MW on an average and 800 MW during peak hour. The situation has become so grim that Orissa Electricity Regulatory Commission has issued a protocol for power regulation during the load shedding of 4 hours.

Now, at this critical juncture, support from Central Government is essentially required to mitigate the power crisis of the State. I, therefore, urge upon the Government to allocate 300 MW power out of the unallocated share of the Central Sector generating stations in the eastern region.